

PUNJAB VIDHAN SABHA

BULLETIN No. 9

Thursday, the 30th June, 2022
(Afternoon Sitting)
(From 03.30 P.M. to 05.54 P.M.)

1. Questions

Starred Questions:

Total no. of questions on the order paper	Answered	Not put	Postponed	Answered under Rule 38	No. of Supplementaries
20	14	2	4	-	28

2. Welcome Announcement by the Hon'ble Speaker

The Hon'ble Speaker informed the House regarding the presence of Shri Muhammad Sadiq, Member, Lok Sabha in the House and welcomed him on behalf of the entire House.

3. Motion under Rule 16

The following motion moved by the Minister for Education was put to the vote of the House and carried:

"That the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned **sine-die**."

4. Papers to be laid on the table

The Education Minister laid papers on the Table of the House as mentioned at Sr. no. 1 and 2 as shown under item no. III in today's List of Business.

5. Legislative Business

I. The Punjab Rural Development (Amendment) Bill, 2022

The Finance Minister introduced The Punjab Rural Development (Amendment) Bill, 2022 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

During clause-wise consideration on the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and the Title were put to the vote of the House and carried unanimously.

The motion moved by the Finance Minister that "The Punjab Rural Development (Amendment) Bill, 2022 be passed", was put to the vote of the House and carried unanimously.

II. The Punjab Agricultural Produce Markets (Amendment) Bill, 2022

The Finance Minister introduced The Punjab Agricultural Produce Markets (Amendment) Bill, 2022 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

During clause-wise consideration on the Bill, sub-clause (2) of clause 1, clause (2), sub-clause (1) of clause (1) and the Title were put to the vote of the House and carried unanimously.

The motion moved by the Finance Minister that "The Punjab Agricultural Produce Markets (Amendment) Bill, 2022 be passed", was put to the vote of the House and carried unanimously.

III. The Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022

The Education Minister introduced The Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried unanimously.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

I. Sardar Pargat Singh Powar, Indian National Congress	01 minute
II. Dr. Sukhwinder Kumar Sukhi, Shiromani Akali Dal	07 minutes
III. Sardar Partap Singh Bajwa, Leader of the Opposition	02 minutes
IV. Shri Jangi Lal Mahajan, Bharatiya Janata Party	01 minute

Sardar Harpal Singh Cheema, Finance Minister took part in the discussion on the bill and spoke for 01 minute.

Shri Bhagwant Mann, Chief Minister, by way of reply to the discussion on the bill, spoke for 02 minutes.

During clause-wise consideration on the Bill, sub-clause (2) of clause 1, clause (2), sub-clause (1) of clause (1) and the Title were put to the vote of the House and carried.

The motion moved by the Education Minister that "The Punjab State Legislature Members (Pension and Medical Facilities Regulation) Amendment Bill, 2022 be passed", was put to the vote of the House and carried.

IV. The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2022

The Finance Minister introduced The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2022 and also moved that the Bill be taken into consideration at once.

The motion was put to the vote of the House and carried.

The following Members took part in the discussion on the Bill and spoke for the time as mentioned against their names:

- 1) Sardar Sukhpal Singh Khaira, Indian National Congress 03 minutes
- 2) Shri Avtar Singh Junior, Indian National Congress 01 minute

Sardar Harpal Singh Cheema, Finance Minister, by way of reply to the discussion on the Bill spoke for 03 minutes.

During clause-wise consideration on the Bill, sub-clause (2) of clause 1, clause 2, sub-clause (1) of clause 1 and the Title were put to the vote of the House and carried.

The motion moved by the Finance Minister that "The Punjab Fiscal Responsibility and Budget Management (Amendment) Bill, 2022 be passed", was put to the vote of the House and carried.

6. Information Regarding Regularization of Temporary Employees By the Hon'ble Chief Minister

Shri Bhagwant Mann, Hon'ble Chief Minister informed the House regarding action taken by the Government about regularization of temporary employees.

7. Thanks Giving By the Hon'ble Speaker

The Hon'ble Speaker thanked from the core of his heart all the Hon'ble Members of the 16th Vidhan Sabha for their valuable contribution for concluding the Budget Session in a peaceful manner. He especially thanked the Members of the Opposition for their unanimous support on the proposals for the welfare of the State. He expressed his belief that their cooperation will continue in a similar way in the future too and everybody will work together for running the House, for its smooth functioning and will succeed in carrying-out the works entrusted outside the House.

The House then adjourned **sine-die**.